- (b) Following programmes are included in this project:
- (i) Balance of National Highway Development Project (NHDP) Phase I & II for Golden Quadrilateral and North-South and East-West Corridors respectively.
- (ii) 4/6 laning of 10,000 Kms of National Highways on Build Operate and Transfer basis under NHDP Phase III.
- (iii) Accelerated Road Development in North East Region.
- (iv) Upgradation of about 20,000 kms of single/intermediate lane National Highways to 2- lanes with paved shoulders under NHDP Phase IV.
- (v) 6 laning of around 5000 kms under NHDP Phase V.
- (vi) Identification and construction of around 1,000 km Expressway under NHDP Phase VI.
- (vii) Construction of bypasses, flyovers, ROBs etc. at required locations under NHDP Phase VII.

(c) Following sub-projects have been undertaken as on date by NHAI:

(i)	NHDP Phase I (Mainly Golden Quadrilateral connecting four metropolitan cities)	Targeted for completion by December, 2005
(ii)	NHDP Phase II (Mainly North South & East West Corridors)	Targeted for completion by December, 2007
(iii)	NHDP Phase III A (Developing 4000 km of National Highways on BOT basis)	Targeted for completion by December, 2009

Four Laning of National Highways in Rajasthan

†3830. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of SHIP-PING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether proposals have been received from the State Government of Rajasthan for converting the National Highway No. 11 from Jaipur to Chomu and National Highway No. 2 from Jaipur to Chaksu and National Highway from Kishangarh to Byavar into four-lanes-road on the basis of traffic density, and
 - (b) whether there is any plan to approve these proposals?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): (a) and (b) Four-laning of National Highway- 11 from Km. 246/300 to Km. 250/100 of Jaipur-Chomu section has been sanctioned for Rs. 4.996 crore in March, 2005. The balance length of Jaipur-Chomu section of National Highway-11, Jaipur to Chaksu section on National Highway-12 and Kishangarh to Byavar section on National Highway-8 have been identified for four-laning on Build Operate and Transfer (BOT) basis under National Highways Development Project (NHDP) Phase III.

Monitoring of Road Safety in Andhra Pradesh

3831. SHRI V. HANUMANTHA RAO: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the management structure of the National Highway Authority of India;
- (b) whether there are specific geographical areas of responsibility for various members of the NHAI;
- (c) if not, in what manner does the NHAI respond to pleas and representations on road safety in distant State like Andhra Pradesh;
- (d) whether any monitoring of the time and pace of response from NHAI to public representations is done by Government; and
 - (e) the extent of monitoring done by NHAI in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): (a) As per Section 3(3) of the National Highways Authority of India Act, 1988, the Authority shall consist of a Chairman, not more than five full time Members, and not more than four part time Members, to be appointed by the Central Government.

- (b) Yes, Sir.
- (c) The representations received in NHAI are duly considered and examined at site, if necessary, for their fulfilment. They are replied whenever required.
 - (d) Yes, Sir.
- (e) The representations are monitored in NHAI at various levels upto Members level Monitoring is also done by Chairman periodically.